

[S. Buta Singh]

Let me remind the elements in Punjab, you have yourself commented, that it is too long that we have seen this kind of a luxury of mixing of politics with religion and raising people's communal feelings. Now it is high time and the Government is fully prepared, the Government is geared to see that these reactionary and communal forces are given a fitting reply and they are not allowed to play with the solidarity of the country.

[Translation]

MR. SPEAKER : you give consideration to the suggestion put forward by Shri Shyam Lal Ji.

[English]

(Interruptions)

S. BUTA SINGH : It is high time that now we should give more importance. Fundamental Rights, legal niceties and everything are all right, but the integrity and the unity of the nation is far more higher than anything else... (Interruptions).

SHRI INDRAJIT GUPTA : Did we expect the Home Minister to say anything else? We want you to take some action. (Interruptions).

S BUTA SINGH : We will respect the Fundamental Rights, we will respect the Constitution of India, but all these are only the ways and means to preserve the unity of the nation, unity of the country and for that no sacrifices will be spared and the Government of India will utilize all its powers with the support that the millions and millions of people have given... (Interruptions). The people of the country who have sent us to this august House are not bothered about the niceties, are not bothered about the delicacies of the rule and the provisions, but they are bothered about what we are committed to them, and if we are worth our salt, the Government will see that the country is protected, the life and property of the people is protected, the unity of the country is protected and the secularism is protected. I wish to remove any doubts from the minds of any quarter that the Government of India will spare

these elements who try to play with the unity and integrity of the country. ... (Interruptions).

PROF. MADHU DANDAVATE : If you recall all the speeches that were delivered on both sides of the House, as also the speech of the Prime Minister yesterday, the Prime Minister in categorical terms said that within twenty four hours you will place before this House a concrete plan of action. He has only indulged in platitudes and no concrete plan of action has been suggested at all. We are thoroughly dissatisfied by the reply of the Home Minister... (Interruptions).

SHRI SHANTARAM NAIK : We would like to know under what provisions, Shri Tohra and Shri Badal have been arrested. They should have been arrested under NSA and not any other minor law.

S. BUTA SINGH : It is under NSA,

[Translation]

SHRI RAJ KUMAR RAI (Ghosi) : Mr. Speaker, Sir, I have a curiosity in my mind. The Hon. Home Minister has said that in order to deal with the situation which has been created, the Police Force has to be reoriented and equipped with new weapons. In view of the situation created in the last 4 or 5 years, I want to know as to when is the Government going to take a decision in that regard, and by what time that work will be completed?

S. BUTA SINGH : When I said it, I did not mean that the Police Force was not well equipped. What I intended to say was that should such a situation continue in future, it was essential to reorient them.

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16.25 hrs.

ANNOUNCEMENT RE : EXTENSION
OF SITTINGS OF THE HOUSE ON
DECEMBER 8 AND 9, 1986

[English]

MR. SPEAKER : I have to make an announcement that the House shall be

extended by two days. On 8th and 9th also, we are going to meet.

PROF. MADHU DANDAVATE (Rajapur) : It upsets all our plans. I do not know why at the fag-end they decide it.

MR. SPEAKER : I thought, you had agreed to it.

SHRI SURESH KURUP (Kottayam) : Every time this is the practice.

SHRI INDRAJIT GUPTA (Basirhat) : We were not consulted, but we were informed that the Government has decided to extend the House.

MR. SPEAKER : It is only with your consent. It is only you who decide it. I just announce it.

SHRI INDRAJIT GUPTA : It should not have been done at the last stage like this.

PROF. MADHU DANDAVATE : We are not politically unemployed.

MR. SPEAKER : You are right.

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16.26 hrs.

**DISCUSSION RE : NEED TO PRESERVE
 SANCTITY AND DIGNITY OF
 NATIONAL SYMBOLS—Contd.**

[English]

MR. SPEAKER : We will now take up Item No. 20.

(Interruptions)

MR. SPEAKER : Order please. Another importaat subject is comming up. Let us give our attention to it. This is also a very important subject. We must give importance which is due to the subject that we are discussing. Yes, Mr. Kurup.

SHRI SURESH KURUP (Kottayam) : Sir, National Symbols symbolise the unity and integrity of our country. It is unfortunate that these symbols as also our

Constitution which are common assets of the people of this country are often publicly abused and challenged. I am not only talking about the incident of those students who refused to sing the National Anthem when it is sung in their school, as also about the verdict of the Supreme Court upholding their position. Sir, we can force them to sing the National Anthem by a new legislation, if there is any lacuna in the Statute, as was pointed by Shri Madhav Reddi the other day. But, is this a problem that can be treated so lightly ? Is this only a legal or, a technical matter, about which we can make a law so that it is enforced in the country ? I think it is not. I believe that our national symbols can be well honoured...

(Interruptions)

MR. SPEAKER : Order, order. Mr. Jaipal, the Hon. Member is being disturbed by your talk. This is a very serious subject. Please listen. I think that this subject is as important as the one we have been discussing till now. It is even more important because it might have far reaching...

SHRI SURESH KURUP : I think that our national symbols can be well honoured and protected only by preserving our national unity, There were ever so many incidents in this regard. Some group in Tamil Nadu burnt the Constitution. When there was the Akali agitation, they also burnt the Constitution. And now the students belonging to the Jehovah's Witness Sect refused to sing our National Anthem. These acts of disrespect to our national symbols should not be tolerated. There is no doubt about it.

Sir, in connection with this, I would like to say that one unfortunate thing is there. So many people in our country. unfortunately associate these National Symbols with the Government and rulers of the country. So, the misdeeds of the rulers of this country also are reflected in the action of certain sections of our people.

As regards our Constitution, our party has serious reservations about it. We have explained it again and again. We believe that it needs to be changed lock, stock and barrel.

(Interruptions)